

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
**(Chief Justice's Secretariat)**

\*\*\*\*\*

**Subject: Promotion of Section Officers to the posts of Chief Administrative Officers in the District Judiciary of UT of J&K.**

**ORDER**

No.: 172 of 2025/Psy Dated: 06/02/2025

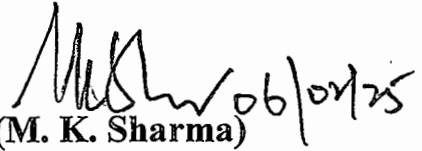
Sanction is hereby accorded to the promotion of the following Sections Officers to the post of Chief Administrative Officers in the Pay Level-8 (47600-151100):

S.No.	Name and designation of the official	Present Place of Posting	Post to which Promoted	Effective date of promotion
1.	Shri Sanjeev Dogra, Section Officer	Pr. District & Sessions Judge, Poonch and attached with the Hon'ble High Court, Jammu Wing.	Chief Administrative Officer.	01.12.2024
2.	Sh. Ram Jyoti Sharma, Section Officer.	Special Judge Anti-Corruption (CBI Cases) Court, Jammu	Chief Administrative Officer.	01.12.2024

**Note:-**

1. The above promotions are initially on officiating basis, regularization whereof shall be subject to successfully qualifying the written or oral examination as may be prescribed by the Hon'ble the Chief Justice to assess the knowledge of the promotees on the domain subjects i.e. local laws and Civil Service Regulation, for the posts of Chief Administrative Officer.
2. Posting orders of the promotees shall be issued separately.

**By Order of Hon'ble the Chief Justice.**

  
(M. K. Sharma)

**Principal Secretary to  
Hon'ble the Chief Justice**

No:- 92-99/Psy-670

Dated:- 06/02/2025

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Pr. District & Sessions Judge, Jammu & Poonch.
4. Registrar Judicial, High Court Wing, Jammu.  
..... for information.
5. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
6. Director Finance, High Court of J&K and Ladakh for information.
7. Chief Librarian, High Court Wing, Jammu / Srinagar.
8. Order file



**Principal Secretary to  
Hon'ble the Chief Justice**

o/c